

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 132
(IB)-441(PB)/2018

IN THE MATTER OF:

Bank of India	Applicant/petitioner
v.		
M/s. Advance Navotpad Surfactants Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (Liq.)

Order delivered on 23.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	-
For the Liquidator	-

ORDER

List on 24.03.2021.

- sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)